

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 13/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

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|---------------------|---|
| Name of the Company | Terrier Security Services (India) Pvt. Ltd. -Vs- Neelachal Ispat Nigam Ltd. |
| Under Section | 9 IBC |

For Petitioner (s)

Ms. Anupam Dash, Adv.


For Respondent (s)

Mr. Amit Pattnaik, Adv.
Mr. Ayush Khandelwal, Adv.
Mr. Abhishek Dash, Adv.

ORDER

Ld. Counsel Ms. Anupam Dash appears for the petitioner states that the matter has been amicably settled out of Court. Respondent is represented by Ld. Counsel Mr. Amit Pattnaik. Petitioner counsel seeks ten days' time to file withdrawal memo. Time is granted. List the matter for reporting settlement on 25.04.2023. However, Ld. Counsel appearing for the respondent states that he has no instructions from his client regarding the settlement.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)